

14. A census of slums and marginal settlements should be carried out all over the country.

15. A long term land utilisation policy based on future economic development and demographic projections should be adopted.

16. To achieve intensive utilisation of land, strategy of 'low rise high density, development should be adopted.

17. The concept of incremental development be considered as a land development option.

18. A specific percentage of the total investment in housing should be reserved for shelter to intended beneficiaries of the IYSH Projects.

19. Macro level integrated land development plans should be prepared for each region by the State Town and Country Planning Organisations.

20. Suitable extension agencies may be created to guide and coordinate extension work of various Municipal authorities.

21. A Committee may be set up to go into the multiplicity of organisations involved in human settlements work and to suggest suitable modifications in the institutional structure and also to suggest suitable mechanism for monitoring activities in different institutions.

22. The development programme of comparatively bigger villages should be prepared by the State Town and Country Planning Organisations.

23. While the subsidised rural housing should be continued, the practice of providing free housing should be discontinued.

24. Massive programme for regeneration of traditional building material should be launched.

25. The rural and urban shelter programme may be given allocation of plan resources in the ratio of 60:40 and in addition to plan funds resources

from commercial banks should also be mobilised.

26. The Reserve Bank of India's restrictions on commercial bank loans for shelter should be liberalised and the procedures followed by financial institutions for financing shelter projects should be simplified.

27. In order to reduce the incidence of 'transaction cost' in the intended beneficiaries suitable amendments may be made to the existing legislations to reduce the cost of land acquisition, registration, acquisition of title etc.

28. Research and development work in the field of shelter should be oriented to evolve 'Affordable Shelter' to the intended beneficiaries and the personnel of the implementing agencies should be trained in the new concepts and techniques of affordable shelter.

Panel on poverty of fishermen

623. SHRI SHRIKANT VERMA: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government propose to set up a panel to find out the causes of perennial poverty of fishermen and the constraints faced by them in increasing fish production through mechanisation; and

(b) if so, what are the details in this regard?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH): (a) and (b) No, Sir. However, a country wide Techno-Socio-Economic Survey of Fishermen Community has been launched under a Centrally Sponsored Scheme.

Progress of Integrated Rural Development Programme

624. SHRI R. SAMBASIVA RAO: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government have made any assessment of the progress so far

made in the implementation of the Integrated Rural Development Programme during the current financial year; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) Yes, Sir.

(b) The Programme is reviewed on a monthly and quarterly basis. A copy of the latest monthly report containing information made available upto January, 1985 is enclosed. (See Appendix CXXXIII, Annexure No. 5)

Container freight Station for dry port at Delhi

625. SHRIMATI MAIMOONA SULTAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether a Container Freight Station providing for dry port facilities has been set up at Patparganj (Delhi) by the Central Warehousing Corporation;

(b) if so, the nature and extent of the various facilities provided there; and

(c) whether it has been set up as a part of or in replacement of the scheme for setting up a dry port at Delhi and how far this would replace the dry port scheme and how it would be linked with the ports for export/import purpose?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) to (c) A Container Freight Station (CFS) has been set up by the Central Warehousing Corporation at Patparganj for Less-than-Container-Load (LCL) cargo to augment the facilities and capacity of the Inland Container Depot functioning at Paragati Maidan. It would offer facilities for (i) handling and clearance of export and import cargo; (ii) storage of uncleared cargo; (iii) documentation, customs examination, and payment of duty drawback; (iv) transportation of containers to and from Inland Container

Depot, Pragati Maidan which is linked to the port of Bombay for export-import purposes; and (v) negotiation of documents and other normal banking facilities.

The CFS, Patparganj has not been set up as a part of the dry port scheme.

Indian Workers in the Gulf Countries

626. SHRI KRISHNA KUMAR BIRLA: Will the Minister of LABOUR be pleased to state:

(a) what is the total number of Indian workers employed in the Gulf countries;

(b) whether there has been a rise or fall in the number of Indians who desire to go to these countries;

(c) whether such exodus is causing any problems to the indigenous industries; and

(d) if so, what action Government purpose to take in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) At the present estimate, 9 lakh Indian workers are employed in the Gulf countries.

(b) In the recent years, there is a marginal decline in the number of Indian workers going to these countries for employment.

(c) and (d). Necessary information has been called for from the Ministry of Industry and will be furnished no sooner it is available.

Price of Newsprint

627. SHRI KRISHNA KUMAR BIRLA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the price of newsprint manufactured by indigenous manufacturers of Kerala, Mysore and Nepa as on the 1st January, 1981 and the 1st January, 1984;